

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

CUSTOM APPEAL NO. 10661 OF 2018-DB

(Arising out of OIA-KDL-CUSTM-000-APP-42-44-17-18 dated 30/01/2018 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
Ahmedabad)

Sanghi Industries Ltd

Po Sanghipuram, Tal Abdasa
Kutch, Gujarat

.....Appellant

Versus

C.C.-Kandla

Custom House,
Near Balaji Temple,
Kandla, Gujarat

.....Respondent

Appearance:

Shri Manish Jain, Advocate for the Appellant

Shri P Ganesan, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

DATE OF HEARING: **24/04/2024**

DATE OF DECISION: **03.07.2024**

The appeal is disposed of. For order, see order of date in CUSTOM
APPEAL NO. 10660 OF 2018-DB.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

AD